

गृह मंत्रालय में राज्य मंत्री (श्री निहार रंजन लस्कर) : (क) सरकार को समाचार की जानकारी है।

(ख) और (ग) : कानून और व्यवस्था प्राथमिक रूप से राज्य सरकार का विषय है। केन्द्र सरकार राज्यों के साथ सम्पर्क बनाए रखती है और जब आवश्यक होता है मार्गदर्शन और सहायता देती है।

**Guidelines to States for Precautionary Measures to check communal Riots**

1628. SHRI HARIHAR SOREN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether his Ministry has sent guidelines to various States to take precautionary measures against the activities of the anti social element who create ground for communal riots;

(b) whether strict instructions have been given to the different State Governments to be vigilant in the tension prone areas; and

(c) the details about the steps taken by Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) and (b). Yes, Sir.

(c) A statement is attached.

**STATEMENT**

Details about the steps taken by the Government

The conclusions/recommendations made by various Commissions on communal disturbances referring to (i) intelligence set-up, (ii) preventive action, (iii) administrative action including investigation of offences etc. were forwarded to the State Governments and Union Territory Administrations for guidance and suitable action in January, 1980.

2. The Government convened a conference of Governments and Chief Minister held in April, 1980 on Law and Order. The State Governments and Union Territory Administrations were advised to be vigilant and take all preventive measures.

3. Specific guidelines for controlling communal disturbances and to promote communal harmony were issued to all the State Governments and Union Territory Administrations for suitable action in October, 1980. These guidelines inter-alia include strengthening of intelligence set-up preventive action, administrative measures, contingency planning, appropriate personnel policies, training etc.

4. The measures taken are reviewed at Conferences held from time to time with State Government officials.

**Domestic Capacity for manufacture of paper**

1629. SHRI A. C. DAS: Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have taken various measures to raise the domestic capacity for the manufacture of paper;

(b) if so, what are the steps taken by Government for the above purpose;

(c) the total number of letters of intent issued to the manufacturers or the applicants to set up mini-paper plants between 1978 and 1981; and

(d) the details about the performance of those mini-paper plants to increase paper production?

THE MINISTER OF INDUSTRY AND STEEL AND MINES (SHRI NARAYAN DATT TIWARI): (a) and (b). Yes, Sir. Apart from taking up paper projects in the public sector, Government have taken the following